

**SUPPLY OF TELECOMMUNICATION
EQUIPMENTS TO BRAZIL**

*838. SHRI D. THENGARI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that Indian Telephone Industries, Limited, Bangalore, have secured an order from Brazil for the supply of telecommunication equipments; and

(b) if so, what is the worth thereof and what are the terms and conditions of payment ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO) : (a) Yes, Sir. The order is from Messrs. A.T.E. Telefonos Automaticos Do Brazil, Sao Paulo, Brazil.

(b) The value of the order received is approximately U.S. dollars 286,000 which, at post-devaluation rate, would amount to approximately Rs. 21 lakhs. The Bank of Brazil will make 100% payment in U.S. dollars, on receipt of goods by the customer.

श्री दत्तोपंत ठेंगड़ी : क्या सरकार ने इस बारे में अन्दाजा लगा लिया है कि टेलीकम्युनिकेशन इक्विपमेंट के बारे में हमारी कुल कितनी आवश्यकता है और बंगलौर की फैक्ट्री में हमारा उत्पादन दर क्या है ? बाजिल के साथ जो हमारा व्यावहार हो रहा है क्या उसके बावजूद भी हमारी आन्तरिक आवश्यकता पूरी हो जायेगी ?

SHRI JAGANNATH RAO : The I.T.I., Bangalore, is manufacturing about 2 lakh instruments a year. It is not quite sufficient, but at the same time we have to build up our export market. That is why we have exported some equipment including instruments to Brazil.

श्री दत्तोपंत ठेंगड़ी : इन व्यवहार से फारेन एक्सचेंज की जो पूर्ति होगी और आन्तरिक आवश्यकता की जो कमी रह जायेगी, उसकी हम पूर्ति नहीं कर पायेंगे,

जिनकी मात्रा में हमें फारेन एक्सचेंज मिलेगा ? तो मैं यह जानना चाहता हूँ कि इस व्यवहार से सरकार का क्या अभिप्राय है ?

SHRI JAGANNATH RAO : I said, Sir, the foreign exchange will be U.S. dollars 2,86,000 for the items exported to Brazil.

श्री दत्तोपंत ठेंगड़ी : टेलीकम्युनिकेशन इक्विपमेंट देने के बारे में किसी और देश के साथ भी हमारी बातचीत चल रही है ?

SHRI JAGANNATH RAO : In 1964-65, we exported telephone equipment to the tune of Rs. 7.47 lakhs to Nepal, Kuwait, Malaysia, Sudan, Ceylon, Burma, Iraq, Somaliland, Bhutan, etc. In 1965-66, we exported equipment to the tune of Rs. 9.35 lakhs to Malaysia, Singapore, Kuwait, Afghanistan, Thailand, etc.

**DELHI, HIMACHAL PRADESH AND ANDAMAN
ISLANDS CIVIL SERVICE**

*839. SHRI M. P. BHARGAVA. Will the Minister of HOME AFFAIRS be pleased to state :

(a) the strength of the joint civil service relating to Delhi, Himachal Pradesh and Andaman and Nicobar Islands as on 1st January, 1966;

(b) whether it is proposed to increase the strength of the service; and

(c) whether the seniority of the existing members of the service is likely to be affected by the intake of new members ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) : (a) The authorised permanent strength of the Delhi, Himachal Pradesh and Andaman and Nicobar Islands Civil Service as on 1st January 1966, is 136. The number of officers in the Cadre is 100.

(b) Yes, Sir.

(c) In case Civil Service officers of other States are appointed in the Delhi, Himachal Pradesh and Andaman and Nicobar Islands Civil Service Cadre, the seniority of the existing officer* is likely to be affected.

SHRI M. P. BHARGAVA : May I know whether any assurances were given to the DHANI Civil Service personnel when they opted for this Service from the various States ?

SHRI V. C. SHUKLA : As far as I am aware no such assurance was given.

SHRI M. P. BHARGAVA : May I know whether it is not a fact that they were categorically told that unless there was something against them their seniority would not be disturbed in any case ?

SHRI V. C. SHUKLA : As I have already said, as far as my present information goes, no such assurance was given.

SHRI M. P. BHARGAVA : May I know whether representations have been received from these people against calling senior people to join this Service thus jeopardising their seniority claims ?

SHRI V. C. SHUKLA : I shall find out about this and let the hon. Member know.

SHRI A. D. MANI : May I ask the Deputy Minister whether this joint Civil Service is a permanent organisation or can officers in the Civil Service be called upon by the States to come back to them for service ? I want to know whether it is like a Finance Pool a separate service or one drawn from the various States on an adjustable basis, namely, that if these people are called back they will have to go back?

SHRI V. C. SHUKLA : This is a permanent cadre and once an officer is included in this cadre, he will not go to the other State from which he is called.

SHRI NIREN GHOSH : May I know why such assurance was not given ? He says he does not know, at least it is not within his knowledge. What is the difficulty in giving such an assurance and why their seniority claim has been ignored ? What are the reasons for it ?

SHRI V. C. SHUKLA : If the assurance was asked for, only then this question would arise. As I said, I am not aware whether any assurances were asked for or whether any such assurances were given.

श्री नरिन्द्र سنگھ बरार : پنجاب سرویسز کے بارے میں جو تقسیم ہو رہی ہے اس میں ہماچل پردیش پنجاب کے آفیسروں کو لینے سے انکار کر رہا ہے تو میں یہ جاننا چاہتا ہوں کہ اسکے بارے میں گورنمنٹ کی کیا پوزیشن ہے ؟

[श्री नरेन्द्र सिंह बरार : पंजाब सर्विसेज के बारे में जो तकसीम हो रही है, उसमें हिमाचल प्रदेश, पंजाब के अफसरों को लेने से इनकार कर रहा है, तो मैं यह जानना चाहता हूँ कि उसके बारे में गवर्नमेंट की क्या पोजीशन है ?]

SHRI V. C. SHUKLA : It really does not arise out of this question.

SHRI DALPAT SINGH . What is the rule regarding officers coming from States to Delhi-Himachal cadre? How long are their services required to remain there ?

SHRI V. C. SHUKLA : If they are taken in the cadre of Delhi-Himachal, then they stay in this cadre permanently. They do not go back until their cadre is again changed which is normally not done.

REFUGEES FROM EAST PAKISTAN

*840. SHRI RAM SINGH: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state the total number of refugees from East Pakistan who have been rehabilitated up to the 31st March, 1966?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : Of the displaced persons who came from East Pakistan to India between 1-1-1964 and 31-3-1966, the total number of families moved to rehabilitation sites or provided with regular employment, is 18,698.

SHRI RAM SINGH . May I know the number of refugees yet to be rehabilitated and what action has been taken to rehabilitate them?

[Hindi translation.